

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 204 of 2019**  
**IN**  
**APPEAL NO. 289 OF 2018**

**Dated : 19<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. S. Vallinayagam  
Mr. G. Umapathy  
Ms. S. Amali

Counsel for the Respondent(s)

: Mr. Vishrov Mukerjee  
Mr. Yashaswi Kant for R-2  
  
Mr. Anuj Jain for R-3  
  
Ms. Anushree Bardhan  
Mr. Pulkit Agarwal for R-6

**ORDER**

As agreed by learned counsel for both the parties, list the matter on  
**28.03.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Pr/kt*